

Sixteenth Loksabha

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Title: The Minister of State in the Ministry of Law and Justice and Minister of State in the Ministry of Corporate Affairs laid a statement regarding status of implementation of the recommendations contained in the 53rd Report of the Standing Committee on Finance on Demands for Grants (2017-18), pertaining to the Ministry of Corporate Affairs.

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI P.P. CHAUDHARY): I beg to lay a statement regarding the status of implementation of the recommendations contained in the 53rd Report of the Standing Committee on Finance on Demands for Grants (2017-18), pertaining to the Ministry of Corporate Affairs.... (*Interruptions*)

माननीय अध्यक्ष :मेरा गला खराब है। आप लोग मेरा गला खराब कर देते हो।

...(व्यवधान)
